

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 506/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

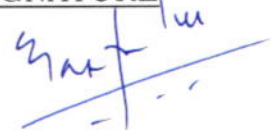
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Lubrichem Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	SUHAS GANPULE.	PR. COMPANY SECRETARY.
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ORDER

C.P. No. 506/252(3)/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Report of the ROC Pune is awaited. Adjourned to **04.12.2017**.
3. Registry to intimate ROC Pune the next date of hearing so that the Report should reach NCLT on or before the next date of hearing.

17.11.2017

aah

Sd/-

M.K. SHRAWAT
Member (Judicial)